

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH : ALLAHABAD

Review Application No.86 of 2001
in
Original Application No.253 of 2001

Thursday, this the 11th day of September, 2003

Hon^{ble} Maj. Gen. K.K.Srivastava, A.M.
Hon^{ble} Mr. A.K.Bhatnagar, J.M.

1. Union of India,
through the General Manager,
Eastern Railway, Kolkata-1
2. Divisional Railway Manager,
Eastern Railway, Mughalsarai.
3. Senior D.P.O. Eastern Railway,
Mughalsarai.
4. Divisional Accounts Officer
Eastern Railway, Mughalsarai.

....Applicants, -
Respondents.

(By Advocate : Shri K.P.Singh)

Versus

1. Sri Kant Mishra s/o Jagdamba Mishra.
2. Naraingh Yadav s/o Magdu Yadav.
3. Mukhram Prasad son of Prayag Ram.
4. Laljee son of Ghurhu Ram.
5. Jangbahadur Prasad son of Ram Kunwar.
6. Subedar Singh son of Ram Murat.
7. Ram Ratan son of Kamta.
8. Ganesh Pandey son of Udho Pandey.
9. Kamala Prasad son of
10. Ram Murat.

...Respondents-applicant

All C/o Jangbahadur Prasad 1291 Manas Nagar
Colony Mughalsarai District - Chandauli.

(By Advocate : Shri S.K.Dey & Shri S.K.Mishra)

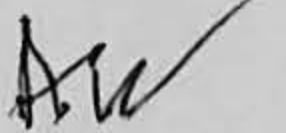
ORDER (ORAL)

By Hon^{ble} Maj. Gen. K.K.Srivastava, A.M. :

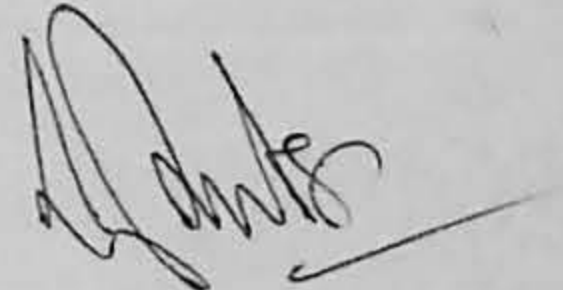
This review application has been filed for review of the order dated 5.3.2001 passed in OA No.253/2001.

2. Inviting our attention to para 8, 9, 11, & 12, the review applicant has submitted that the matter is between the applicants Group Leader and Department of Post. The respondents have no role to play regarding payment of maturity value of Pay Roll Saving Scheme Account (in short PRSS). In fact, the applicant has tried to re-argue the case on merit, which is not permissible in law. Even otherwise, we do not find any error apparent on the face of record. No good ground has been advanced for review of the order dated 5.3.2001.

3. In ^{the} view of the above, no case for review is made. The review application is rejected.



Member-J



Member-A

RKM/